



High Court of Tripura
Agartala

Order No. 47

Dated, Agartala, the 7th December, 2013

Keeping in view the increase in the price of paper, ink etc. the Hon'ble the Chief Justice has been pleased to order that the rate of subscription for supplying the Cause List shall be Rs.600/- (Rupees six hundred) only per year with effect from 1st January, 2014.

By Order,

Sd/

(S. Bhattacharjee)
I/c. Registrar (Judicial)

Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013 / 8250-70 December 07, 2013

Copy to:

01. The Chairman, Bar Council of Tripura, Agartala;
02. The President, High Court Bar Association, Agartala;
03. The Secretary, High Court Bar Association, Agartala;
04. The President, Tripura Bar Association, Agartala;
05. The Secretary, Tripura Bar Association, Agartala;
06. The Advocate General, State of Tripura, Agartala;
07. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Assistant Registrar(s), High Court of Tripura, Agartala;
13. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
14. The Librarian-cum-RO., High Court of Tripura, Agartala;
15. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
16. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
17. The Superintendent(s), High Court of Tripura, Agartala;
18. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
19. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
20. Notice Board of the Court-house; and
21. Order File.

Sd/
(S. Bhattacharjee)
I/c. Registrar (Judicial)